

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**APPEAL NO. 243 OF 2014 &
IA NO. 282 OF 2015**

Dated : 9th October, 2015

Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I J Kapoor, Technical Member

In the matter of:

M/s. Municipal Corporation of Greater Mumbai Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors Respondent(s)

Counsel for the Appellant (s) : Mr. Harinder Toor
Mr. T.S. Sidhu
Mr. Dubbel (Rep.)

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Mr. Shri Venkatesh
Mr. Anuj P. Agarwala
Mr. Shashank Khurana
Mr. Raunak Jain for R.1

Ms. Poonam Verma
Mr. Akshat Jain for R.2

Ms. Pooja for R.4

ORDER

At the request of learned counsel for Respondent No.2, the matter is adjourned to **20.11.2015**. In the meantime, pleadings be completed.

(I. J Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/dk